

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.02.2019 (FRIDAY)

Court-III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	
2.	Comp. App. (AT) (Ins) No. 146 of 2019	Anand Ram Vs. Prabhjit Singh Soni & Anr.	Nikhil Jain	
3.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
4.	Comp. App (AT) (Ins) No. 151 of 2019	Asset Reconstruction Company (India) Ltd. GPT Steel Industries Ltd.	Dinkar Singh	
5.	Comp. App. (AT) (Ins) No. 152 of 2019	Narayanaa Electrical Solutions Pvt Ltd. Vs. HDFC Bank Ltd.	Anil kumar	

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Registrar